

I

# THE HIGH COURT OF MEGHALAYA

## SHILLONG

### NOTIFICATION

**Dated Shillong, the 10<sup>th</sup> January, 2026**

**No.HCM.II/02/2014-Estt/Pt.II/304:** Pursuant to Notification No.K-13034/2025-US.I/II dated 1.01.2026 of the Government of India, Ministry of Law & Justice, Department of Justice (Appointments Division), it is hereby notified that Hon'ble Mrs. Justice Revati Prashant Mohite Dere has assumed charge of the office of the Chief Justice of the High Court of Meghalaya on 10<sup>th</sup> January, 2026 afternoon.



**REGISTRAR GENERAL**

**No.HCM.II/02/2014-Estt/Pt.II/304-A**

**Dated, 10<sup>th</sup> January, 2026**

Copy for information:-

1. The Principal Private Secretary to Hon'ble the Chief Justice of India, Supreme Court of India, New Delhi.
2. The Commissioner & Secretary to the Governor of Meghalaya, Lok Bhavan, Shillong.
3. The Private Secretary to Hon'ble the Chief Minister, Meghalaya, Shillong.
4. The Registrar and Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
5. The Private Secretary to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya, Shillong.
6. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong.
7. The Private Secretary to Hon'ble Mr. Justice B.Bhattacharjee, Judge, High Court of Meghalaya, Shillong.
8. The Chief Secretary, Government of Meghalaya, Shillong.
9. The Chairperson, Meghalaya Human Rights Commission, Shillong.
10. The Chairperson, Meghalaya Lokayukta, Shillong.
11. The Secretary General, Supreme Court of India, New Delhi.
12. The Joint Secretary to the Govt. of India, Ministry of Law & Justice, Department of Justice with reference to Notification No.K-13034/2025-US.I/II dated 1.01.2026

13. The P.S to the Advocate General, Meghalaya, Shillong.
14. The Director General of Police, Govt. of Meghalaya, Shillong.
15. The Accountant General (A&E), Meghalaya, Shillong, with enclosed copy of Notification No.K-13034/2025-US.I/II dated 1.01.2026.
16. The Commissioner & Secretary to the Govt. of Meghalaya, Law Department.
17. The Registrar General, all High Courts.
18. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
19. The Director, Meghalaya State Judicial Academy, Shillong.
20. The Deputy Commissioner, all Districts in the State.
21. The District & Sessions Judge, all Districts in the State.
22. The Judge, all Autonomous District Councils in the State.
23. The Registrar/Secretary to the Central Administrative Tribunal (CAT) 61/35,Copernicus Marg, New Delhi-110001.
24. The Registrar/Secretary to the National Green Tribunals (NGT), Faridkot House, Copernicus Marg, New Delhi.
25. The State Informatics Officer, NIC, Meghalaya State Centre, Shillong for information and necessary action.
26. The President/Secretary, High Court of Meghalaya Bar Association, Shillong.
27. The President/Secretary, all Bar Associations in the State.
28. The System Analyst, High Court of Meghalaya for uploading the same in the official website.
29. The Accountant-cum-cashier, High Court of Meghalaya, Shillong with enclosed copy of Notification No.K-13034/2025-US.I/II dated 1.01.2026.
30. Office file.



REGISTRAR GENERAL